

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-110

284/252/ND/2020

IN THE MATTER OF:

Hatbusha Fragrance Private Limited
Vs.

Registrar of Companies Delhi & Haryana

APPELLANT

.. RESPONDENT

SECTION

U/s 252 (1)

Order delivered on 16.10.2020

CORAM:


CH. MOHD. SHARIEF TARIQ
MEMBER (JUDICIAL)
NARENDER KUMAR BHOLA
MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the Respondent/CD :
For the Intervener/RP :

ORDER

Due to paucity of time, the matter was not able to be taken up. Hence, the same is adjourned to 27.11.2020 as per the directions of Hon'ble Members.


(MADHU NARULA)
COURT OFFICER

Surjit